

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3573  
ANSWERED ON:14.12.2012  
LEAKAGE FROM PIPELINES  
Sule Supriya

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the total length of oil and gas pipelines in the country along with the details and length of unused pipelines at present;
- (b) the number of incidents of oil/gas leakage from pipelines noticed during the last three years along with the quantum of losses both in terms of quantity and value as a result of such leakage;
- (c) the details of compensation paid for damage caused therefrom, if any, during the said period; and
- (d) the steps being taken by the Government for the safety of the oil and gas pipelines in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) For the six major Public Sector Undertakings, the company-wise details of length of pipeline and unused pipeline is given as under:

Name of the Company	Length (Km)	Length of unused pipeline
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Oil and Natural Gas Corporation Limited	2090.45	127.9
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Oil India Limited	1866.00	
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Indian Oil Corporation Limited	11140.00	120
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Bharat Petroleum Corporation Limited	1662.00	
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Hindustan Petroleum Corporation Limited	2408.00	
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GAIL(India) Limited	11565.00	
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Total	30731.45	147.9
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(b) As per the information provided by Oil Industry Safety Directorate (OISD), there were 13 major incidents of leakage/fire in cross country pipelines during 2009-10 to 2011-12. Financial loss in case of these 13 incidents is estimated at Rs.50.47 crore.

(c) Details of compensation paid for the damaged caused due to such incidents is given hereunder:-

Name of the Company	Compensation paid (Rs crore)
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Oil and Natural Gas Corporation Limited	7.28
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Indian Oil Corporation Limited	0.01
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GAIL(India) Limited	0.51
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(d) OISD, a technical directorate under the Ministry of Petroleum and Natural Gas, has developed safety standards for Oil and Gas Pipelines. Safety, inspection, maintenance and monitoring requirements are clearly specified in OISD standards.

OISD carries out periodic external safety audits, pre-commissioning safety audits of pipelines to check the compliance of various OISD standards.